

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH**



No. CPC. 67 of 2013
(O.A. 686 of 2009)

Date of order: 7.11.2016

Present: Hon'ble Justice Shri Vishnu Chandra Gupta, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

RATAN KR. NANDI & ORS.

VS.

R.K. MATHUR & ORS. (Defence)

For the Applicants : Mr. S.K. Dutta, Counsel

For the Respondents : Mr. P. Mukherjee, Counsel

O R D E R (Oral)

Per Justice Shri Vishnu Chandra Gupta, Judicial Member:

Heard the Ld. Counsel for the applicant and the Ld. Counsel for the respondents.

2. The respondents filed the compliance report wherein he has taken the plea of 24 years for granting financial upgradation in terms of the order passed by this Tribunal in O.A. No. 686 of 2009 on 10.9.2012.
3. Hence in view of the above, taking into account the compliance report filed, the petition is dismissed as being fully complied with. Contempt notices, if any, are dropped.



(Jaya Das Gupta)
MEMBER(A)



(Vishnu Chandra Gupta)
MEMBER(J)